

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 120**  
**(IB)-438(PB)/2018**

**IN THE MATTER OF:**

Indian Overseas Bank  
v.  
M/s. Pixion Media Pvt. Ltd. & Ors.

.... Petitioner/Applicant

.... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code (Liq.)**

**Order delivered on 23.09.2022**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

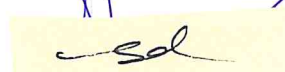
For the Petitioner  
For the ED

-  
Mr. Zoheb Hossain, Adv.

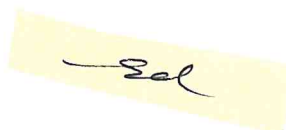
**ORDER**

**IA-2891/2020 & IA-4888/2020**

Since we are taking another bench, matter stands adjourned  
21.10.2022.



**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**



**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**